

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/78/2017
NAME OF THE PETITIONER(S) : THE SOUTH TRAVANCORE PLANTATIONS LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

N - SRIDHARAN

Practising Company Secretary

N - Sridharan

ORDER

Counsel for petitioner present and filed documents and certificate of the Chartered Accountant and the particulars of the list of equity shareholders. For hearing submissions, time is extended at request. Put up on 09.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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